

श्री यशपाल सिंह : क्या यह सही है कि अमरीकन कम्पनियाँ इसलिए रजामन्द नहीं हो रही हैं सरचार्ज देने को कि यहाँ माल भरने या उतारने की पूरी सुविधाएँ नहीं हैं ?

श्री राज बहादुर : मेरे खयाल से सरचार्ज तो हम लोग देना नहीं चाहते, अमरीकन कम्पनियाँ तो लेना चाहती हैं।

Sugar Price Enquiry Commission

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*513. { **Shri Rameshwar Tantia:**
Shri Bibhuti Mishra:
Shri K. N. Tiwary:
Shri Jashvant Mehta:
Shri S. M. Banerjee:
Dr. Sarojini Mahishi:
Shri Bhajahari Mahato:

Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether the Sugar Price Enquiry Commission set up by the Planning Commission has submitted its report; and

(b) if so, the main recommendations made by the Commission?

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. R. Chavan): (a) and (b). The Sugar Enquiry Commission has not yet submitted its final report.

Shri Rameshwar Tantia: May I know whether the Government will ask the Enquiry Commission to look into the bad conditions specially of eastern U.P. and north Bihar sugar mills and will tell them to see that the prices paid to those mills are not unreasonable?

The Minister of Food and Agriculture (Shri C. Subramaniam): I am sure, the Commission will look into all these aspects. This is one of the terms of reference of the Commission.

Shri Rameshwar Tantia: Is it a fact that the high prices of gur and khand-sari retard the production of sugar and if so, whether the Price Enquiry Commission will look into that also and

see that the sugacane price is raised by 4 annas than what the mills pay?

Shri C. Subramaniam: I do not want to anticipate the rebate that the Commission is going to recommend.

Shri Bibhuti Mishra: The north Bihar and the eastern U.P. are the most backward areas and the farmers there are very poor. May I know whether the Government has considered any scheme to increase the sugar production and sugar recovery to compensate the growers of those areas?

Mr. Speaker: This is about the Price Enquiry Commission.

Shri Bishwanath Roy: May I know whether the Government has included in the terms of reference to the Commission the question that the sugar price rise should be linked with the cost of production of sugarcane?

Shri C. Subramaniam: We have not specifically referred to this aspect. But in fixing the prices, this factor will be taken into consideration.

Shri S. M. Banerjee: I would like to know when the Sugar Price Enquiry Commission is likely to submit its report and whether it is a fact that this will also consider, along with other matters, the fabulous profits earned by the sugar magnates both in sugar, alcohol and molasses?

Shri C. Subramaniam: The terms of reference of the Commission are: (a) determination of the price and the system of distribution of sugarcane and (b) the policy regarding licensing of new sugar factories and the expansion of existing sugar factories. All matters coming within that will be looked into by the Commission.

Shri S. M. Banerjee: When the report is likely to be submitted?

Shri C. Subramaniam: By April, I think.

Dr. Sarojini Mahishi: What are mainly the terms of reference on which the Sugar Price Enquiry Commission is advised to work?

Shri C. Subramaniam: I have just now read them out.

श्री शिव नारायण : जो कमिश्न बना है उस के कौन कौन से मेम्बर हैं, क्या कोई किसान भी उस में है ?

Shri C. Subramaniam: Dr. S. R. Sen is the Chairman. The other Members are: Shri S. C. Chaudhuri, Economic and Statistical Adviser, Ministry of Food and Agriculture, Shri N. Krishnan, Chief Cost Accounts Officer, Shri S. C. Gupta, Director, National Sugar Institute and Dr. Dharam Narain of the Institute of Economic Growth.

श्री प्रकाशबीर शास्त्री : रफी अहमद किदवई साहब जब भारत के खाद्य मंत्री थे तो उन्होंने चीनी के मूल्य के सम्बन्ध में एक फार्मुला बताया था कि जितने रुपये मन चीनी उतने आने मन गन्ना । मैं जानना चाहता हूँ कि क्या चीनी का मूल्य निर्धारित करते समय इस कमिशन ने श्री किदवई के फार्मुले पर भी विचार किया है, यदि हां, तो उसकी इसके सम्बन्ध में क्या राय रही है ?

Shri C. Subramaniam: I do not know whether they will take this particular thing into account. But I am sure they will have all the relevant matters before them in taking a decision.

Shri Bhagwat Jha Azad: May I know whether this Commission has also been asked to enquire into the reasons why those States who collect a large amount of sugar cess do not spend a pie on the development of this industry? I want to know whether that has also been specifically referred to the Commission.

Shri C. Subramaniam: No, Sir.

Shri Bhagwat Jha Azad: Why not?

Shri Sivamurthi Swamy: During this year sugar prices have been fixed in Madras, Mysore and Kerala. In Mysore, sugar prices have not been raised whereas in Madras they have been allowed to raise the prices. What are the reasons for this and may I know

whether any consultations have been made with this Sugar Price Enquiry Commission?

Shri C. Subramaniam: We had the advantage of the interim report of the Commission.

Shrimati Savitri Nigam: In view of the fact that many sugar factories make payments after a long time to farmers which is a great hardship to the farmers, may I know whether that question has also been included in the terms of reference of the Commission?

Shri C. Subramaniam: No, Sir.

Shri A. P. Sharma: May I know why the representative of labour has not been taken on this Commission?

Shri C. Subramaniam: Labour interests can be safeguarded otherwise. The terms of reference are completely technical. Therefore, men who are conversant with the sugar industry have been included.

Khadi Gramodyog Bhavan, New Delhi

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*515. { **Shri Hem Barua:**
Shri Sidheshwar Prasad:
Shri Rameshwar Tantia:

Will the Minister of Social Security be pleased to state:

(a) whether Government's attention has been drawn to a statement made by the President of the Khadi Workers' Union at Delhi to the effect that Khadi lovers have to pay high prices for Khadi because of mismanagement of the Delhi Emporium;

(b) whether he has also brought to notice some instances of corrupt practices in the institution; and

(c) if so, Government's reaction thereto?

The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao): (a) No, Sir.

(b) The President of the Khadi Workers' Union, Delhi has sent a Memorandum of allegations against